NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.S.P. No. 22/(MAH)/2017

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Varish Synthetics Pvt. Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

16 Mr. Aouti Suvaira Advocate for Hadi

il b. Jupiler Legal Petitioner

Common Order

<u>CSP No. 21/230-232/NCLT/MB/MAH/2017</u> <u>CSP No. 22/230-232/NCLT/MB/MAH/2017</u>

Petition admitted.

At request of the party, list this matter for hearing on 6.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)